

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1362
ANSWERED ON:08.03.2002
CORRUPT PSUS
BHUMA NAGI REDDY

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of top 20 corrupt public sector units as per findings of the Central Vigilance Commissioner; and
- (b) the action taken against such officials involved in corruption?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. P. VALLABHBHARATI KATHIRIA)

- (a) : As per available information, the Central Vigilance Commission has not graded public enterprises as per some corruption index.
- (b) : Disciplinary action against public sector officials for commission of any misconduct is taken by the disciplinary authorities stipulated in the Conduct, Discipline and Appeal rules applicable to the concerned official. The nature of action to be taken against them depends upon the nature of misconduct and available evidence.